

Declaration of Assets and Liabilities

Year 2024-2025

SO(E)

I, MD. SHAHADAT HUSAIN, son/daughter/wife of MD. MOTIUR RAHMAN

aged 31 years, belonging to BIHAR VIDHAN SABHA PATNA
service and presently working as ORDER PAPER DISTRIBUTER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

		ARZOO PARWEEN		MD. IZHAAN HUSSAIN		
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	45,000/-	7,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM RS-5,000/- UNION BANK RS-45,000/-	RS-7,000/- SBI, Phulwari Sharif Patna	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY RS-13,485/- HALF YEARLY	NIL	—	—	—
(v)	Motor Vehicles (details of make, etc.)	HONDA SP 125 BRIFFSAT 5	—	—	—	—
(vi)	Jewellery (give details of weight and value)	GOLD 5 gm	GOLD-80g Silver-25g	—	—	—
(vii)	Other assets, such as values of claims / interests	Home Appliances RS-25,000/-	NIL	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	25 decima khata - 278 khesra 16	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as Interest in property)	NOT defined	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI (B.V.M)	6,00,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	_____	_____
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_____	_____
	(f) Other dues, if any	_____	_____
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFWPH1752D	_____
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_____	_____
	(iii) Sales Tax [Only in case of proprietary business]	_____	_____
	(iv) Property Tax	_____	_____

C. Personal Detail

GPF/CPF/PRAN No. :- 110165365409

Gender :- M (M/F)

Date of Birth :- 1 2 1 0 1 9 9 3 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature M. Shahadat Hussain

Name of Employee: MD. SHAHADAT HUSAIN

Designation: ORDER PAPER DISTRIBUTER

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 11/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.